

National Company Law Tribunal


Allahabad Bench

CP NO. 104/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

NAME OF THE COMPANY: Agrasheel Housing and Land Developers Pvt. Ltd
Vs. ROC.

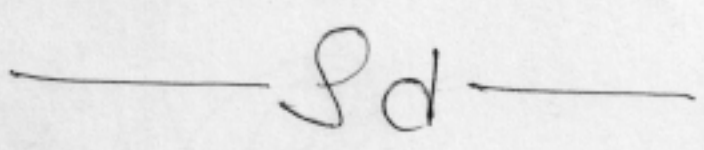
SECTION OF THE COMPANIES ACT/I & B CODE: U/S 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr. Singh	PCS	Petitioners (Proxy for Adv. Naresh Bawal	
2.	Shivendra Bahadur	CGSC	<u>CP NO. 104/ALD/2018 C</u>	Shivendra

Sh. Ankit Kumar Singh, PCS proxy for Sh. Naresh Kumar, Advocate for the petitioner. Sh. Shivendra Bahadur, CGSC for the ROC is present.

Heard. Admitted. Ld. Counsel representing the ROC is present. A copy of the petition may be served to the ROC for filing detail para-wise reply within 15 days from today with a copy in advance to the petitioner, after that, rejoinder, if any, may be filed within 15 days.

List the matter on 5th April 2018.



V.P. SINGH,
MEMBER (JUDICIAL)

Dated: 28.02.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)